

ITEM NO.14

COURT NO.5  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SECTION III

Petition(s) for Special Leave to Appeal (C) No(s). 33238/2015

[Arising out of impugned final judgment and order dated 29-04-2015  
in TA No. 15/2009 passed by the High Court of Gujarat at Ahmedabad]

COMMISSIONER OF CENTRAL EXCISE & CUSTOMS, RAJKOT Petitioner(s)

VERSUS

M/S ADANI PORTS AND SPECIAL ECONOMIC ZONE LTD. Respondent(s)

WITH

C.A. No. 10943-10944/2016 (III-A)

IA No. 84785/2019 - MODIFICATION

SLP(C) No. 621/2017 (XI)

SLP(C) No. 18249/2018 (IV-C)

IA No. 77557/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 22200/2018 (IV-C)

SLP(C) No. 18270/2018 (IV-C)

IA No. 86150/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 19075/2018 (IV-C)

IA No. 99887/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 8909/2020 (XI)

IA No. 68698/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT

IA No. 3275/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 131504/2020 - STAY APPLICATION

SLP(C) No. 12777/2022 (XI-A)

SLP(C) No. 9952/2023 (IV-A)

IA No. 61260/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 7669/2023 (IV-A)

IA No. 59354/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

contd..

C.A. No. 4383/2023 (IV)  
IA No. 120486/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 26784-26786/2024 (IV-B)  
IA No. 125065/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 6613/2025 (XII)  
IA No. 57376/2025 - CONDONATION OF DELAY IN FILING  
IA No. 57374/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 15220/2025 (XVII-A)  
IA No. 84098/2025 - CONDONATION OF DELAY IN FILING APPEAL  
IA No. 84100/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 84096/2025 - STAY APPLICATION

Date : 23-09-2025 This petition was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Parties

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Ms. Umang Motiyani, Adv.

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Mr. Bhupesh Kumar Pathak, Adv.  
Ruche Anam, Adv.

Mrs. Prabha Swami, Adv.  
Ms. Divya Swami, Adv.  
Mr. Nikhil Swami, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 18.11.2025.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)  
COURT MASTER (NSH)